

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 2803
TO BE ANSWERED ON 15.03.2016**

2803. REHABILITATION OF MANUAL SCAVENGERS

SHRI RAGHAV LAKHANPAL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the increase or decrease registered in the population of manual scavengers in the country during the last two years and the current year, State-wise; and
- (b) the funds allocated and spent by the Government on rehabilitation of such persons during the said period, State-wise?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

(a) No data was available regarding the population of manual scavengers upto the date of coming into force of “Prohibition of the Employment as Manual Scavengers and their Rehabilitation Act, 2013” (MS Act, 2013) i.e. 06.12.2013. Though according to Census of 2011, State-wise details of identified manual scavengers after coming into force of MS Act, 2013 and the number of manual scavengers who have been provided onetime cash assistance of Rs.40000/- (upto 29.02.2016) to wean them away from their traditional occupation, are given in the Annexure-I.

(b) Ministry of Social Justice & Empowerment is implementing a Central Sector Scheme, “Self Employment Scheme for the Rehabilitation of Manual Scavengers” (SRMS) for the rehabilitation of identified manual scavengers. The scheme is implemented through National Safai Karamcharis Finance & Development Corporation (NSKFDC). Details of the identified manual scavengers who have been provided rehabilitation benefits under SRMS and the expenditure incurred during the last two years and current year are given in Annexure-II.

Annexure –I, referred reply to parts (a) of Lok Sabha unstarred question No. 2803 for answer on 15.03.2013 regarding Rehabilitation of Manual Scavengers

Annexure-I

State-wise details of identified Manual Scavengers and those provided onetime cash assistance			
S.No.	State	Identified Manual Scavengers	Number of Manual Scavengers provided onetime cash assistance
1.	Andhra Pradesh	124	45
2.	Bihar	137	131
3.	Chhattisgarh	3	3
4.	Karnataka	302	214
5.	Madhya Pradesh	36	36
6.	Odisha	237	144
7.	Punjab	91	71
8.	Rajasthan	577	141
9.	Tamil Nadu	462	170
10.	Uttar Pradesh	10016	7435
11.	Uttarakhand	137	134
12.	West Bengal	104	95
Total		12226	8619

Annexure -II referred in reply to Part (b) of Lok Sabha Unstarred Question No. 2803 for answer on 15.03.2016 regarding Rehabilitation of Manual Scavengers

Annexure-II

Funds released for rehabilitation of identified and eligible Manual Scavengers under Self Employment Scheme for rehabilitation of Manual Scavengers (SRMS) (Rs. In lac)													
S.No.	State/UT	Onetime Cash Assistance provided				Skill Development Training				Self Employment Projects			
		Funds Released				Funds Released				Funds Released			
		2013-14	2014-15	2015-16 (as on 10.03.2016)	Total	2013-14	2014-15	2015-16 (as on 10.03.2016)	Total	2013-14	2014-15	2015-16 (as on 10.03.2016)	Total
1	Andhra Pradesh	0	18	0	18	0	0	0	0	0	0	0	0
2	Bihar	0	0	52.4	52.4	0	0	0	0	0	0	0	0
3	Chhattisgarh	1.2	0	0	1.2	0	0	0	0	0	0	0	0
4	Karnataka	50	7.2	28.4	85.6	0	0	0	0	0	0	148.625	148.63
5	Madhya pradesh	0	0	14.4	14.4	0	0	1.26	1.26	0	0	0	0
6	Odisha	0	0	57.6	57.6	0	0	7.81	7.81	0	0	38.29	38.29
7	Punjab	0	0	28.4	28.4	0	0	2.995	2.995	0	0	13.36	13.36
8	Rajasthan	0	0	56.4	56.4	0	0	2.995	2.995	0	0	0	0
9	Tamil Nadu	0	0	68	68	0	0	0.18	0.175	0	0	0	0
10	Uttar Pradesh	14	433.2	2526.8	2974	0	0	0.35	0.35	0	0	0	0
11	Uttarakhand	0	0	53.6	53.6	0	0	5.68	5.68	0	0	38.665	38.665
12	West Bengal	0	38	0	38	0	12.2	5.40	17.6	0	48.51	0	48.51
Total		65.2	496.4	2886	3447.6	0	12.2	26.66	38.86	0	48.51	238.94	287.45